

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "B" JAIPUR

श्री रमेश सी० शर्मा, लेखा सदस्य एवं श्री विजय पाल राव, न्यायिक सदस्य के समक्ष  
BEFORE: SHRI RAMESH. C. SHARMA, AM & SHRI VIJAY PAL RAO, JM

आयकर अपील सं./ITA No. 842/JP/2017  
निर्धारण वर्ष/Assessment Year : 2009-10

Shri Manish Arora Khatri Ki Bagichi Pushkar Road, Ajmer.	बनाम Vs.	Income Tax Officer Ward-1(3), Ajmer.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: AFVPA 1842 H		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by: None  
राजस्व की ओर से / Revenue by : Miss Chanchal Meena (ACIT)

सुनवाई की तारीख / Date of Hearing : 23/07/2020  
उदघोषणा की तारीख / Date of Pronouncement: 28/07/2020

आदेश / ORDER

PER: R.C. Sharma, A.M.

This is an appeal filed by the assessee against the order of Id. CIT(A), Ajmer dated 05.09.2017 for the A.Y. 2009-2010 in the matter of orders passed by the A.O. U/s 143(3) of the Income Tax Act, 1961 (in short, the Act). Due to prevailing COVID-19 pandemic condition the hearing of the appeal is concluded through video conference.

2. The assessee requested for withdrawal of the present appeal in view of the fact that the assessee has opted for "Vivad Se Vishwas Scheme-2020" to settle his tax liability with the Department. A copy of application dated 26.06.2020 is also filed. The Id. DR has raised no objection if the appeal of the assessee is allowed to be withdrawn. Accordingly, in view of request of the assessee as well as the fact that the assessee has already opted for resolution of dispute and tax liability under "Vivad Se Vishwas Scheme-2020" the appeal of the assessee is allowed to be withdrawn and consequently the same is dismissed as withdrawn.

In the result, the appeal of the assessee is dismissed.

Order pronounced in the open court on 28/07/2020.

Sd/-

(विजय पाल राव)  
(Vijay Pal Rao)

न्यायिक सदस्य / Judicial Member

Sd/-

( रमेश सी0 शर्मा )  
(Ramesh. C. Sharma)

लेखा सदस्य / Accountant Member

जयपुर / Jaipur

दिनांक / Dated:- 28/07/2020.

\*Santosh.

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Shri Manish Arora, Ajmer.
2. प्रत्यर्थी / The Respondent- ITO, Ward-1(3), Ajmer.
3. आयकर आयुक्त / CIT

4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File {ITA No. 842/JP/2017}

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar